this, about 69,960 MW from conventional sources has been achieved till 30.11.2015 and about 13,204 MW from renewable sources till 31.10.2015.

- (iii) Construction of 1,07,440 ckm transmission lines and setting up of 2,82,740 MVA transformation capacity during the 12th Plan, *i.e.* by 2016-17. As against this, 73,112 ckm of transmission lines and 2,13,969 MVA of transformation capacity have been achieved till October, 2015.
- (iv) Government of India has taken initiative to prepare State specific Action Plans for providing 24X7 Power For All (PFA) in partnership with the States.
- (iv) Two new schemes are being implemented by the Government of India, namely, Deendayal Upadhyaya Gram Jyoti Yojana and Integrated Power Development Scheme for strengthening of sub-transmission and distribution networks and for segregation of agricultural feeders to give adequate and reliable supply and reduce line losses.
- (vi) Promotion of energy conservation, energy efficiency and other demand side management measures.
- (vii) Central Government has notified a new scheme namely Ujwal Discom Assurance Yojana (UDAY) on 20.11.2015 for Operational and Financial Turnaround of Discoms.
- (viii) Expeditious resolution of issues relating to Environmental and Forest clearances for facilitating early completion of generation and transmission projects.
- (ix) Providing support from PSDF for stranded gas based generation.

(b) The total Installed Capacity as on 30.11.2015 is 2,81,423 MW comprising 1,95,604 MW of Thermal, 42,623 MW of Hydro, 5,780 MW of Nuclear and 37,415 MW of Renewables. The electricity generation during 2015-16 (April – November, 2015) is around 740 Billion Units.

(c) The Energy requirement and availability during 2015-16 (April-November) are 7,48,676 Million Units and 7,31,445 Million Units respectively.

(d) and (e) Yes, Sir. With the capacity addition of 1,18,537 MW during the 12th Plan, the demand of electricity is likely to be met.

Electricity to all households

2495. SHRI K. K. RAGESH: Will the Minister of POWER be pleased to state:

(a) whether the electricity generation in the country is enough to cover all households;

(b) if so, the details thereof;

(c) if not, the details of shortage thereof; and

(d) whether Government has any plans or set target and timeline to extend electricity to 100 per cent households in the country and, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) The energy shortage has reduced from 8.5% in 2011-12 to 2.3% in the current year *i.e.* 2015-16 (upto November, 2015), which is the lowest ever. Further, the peak shortage has reduced from 10.6% in 2011-12 to 3.2% during the current year *i.e.* 2015-16 (upto November, 2015), which is also all time lowest.

To meet the projected demand of power as per 18th EPS, generation capacity addition of 88,537 MW has been planned during 12th Five Year Plan from conventional sources on All-India basis. In addition, the capacity addition planned from Renewable sources is 30,000 MW during 12th Five Year Plan. As against this, about 69,960 MW from conventional sources has been achieved till 30.11.2015 and about 13,204 MW from renewable sources till 31.10.2015.

With this capacity addition on All India basis, the projected demand for power as per 18th EPS is likely to be fully met by the terminal year of the 12th Five Year Plan. Government has advised States/UTs to tie up power to meet their requirement, based on their anticipated demand supply scenario.

(d) Government of India have taken a joint initiative with respective State Governments for preparation of State Specific Document for providing 24x7 Power for all (PFA) to all households / homes, industrial and commercial consumers and adequate supply of power to agricultural consumers as per State Policy. However, as far as giving power to 18,452 un-electrified villages in the country, it has been decided that all these un-electrified villages would be electrified within the next 1000 days by the Ministry of Power, with the help of States and local bodies.

Electrification of villages in Uttar Pradesh

†2496. SHRI JUGUL KISHORE: Will the Minister of POWER be pleased to state:

(a) whether Government is aware that there are such villages still in certain districts of Uttar Pradesh where there is no electricity: and

(b) if so, the details of effective steps taken by Government for electrification of those villages?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) In Uttar Pradesh, 1529 villages were still to be electrified

[†] Original notice of the question was received in Hindi.